

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT I (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.01.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1222/2020 in CP (IB) No. 37/9/HDB/2020
NAME OF THE COMPANY	SNS Starch Ltd
NAME OF THE PETITIONER(S)	Heritage Nutrivet Ltd
NAME OF THE RESPONDENT(S)	SNS Starch Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA NO.1222/2020

Counsel for petitioner Shri G.Bhupesh is connected through video.

Counsel for respondent Shri G.S.Rama Rao, is connected through video. He stated that he has filed IA No.1222/2020, for production of certain documents.

Both sides are directed to file the counter in the IA as well in the main petition by next date of hearing with a direction to serve on the other side.

Put up the matter on 15.02.2021.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

Pavani